

(क) गल तीन बरों में इन वस्तुओं का उत्पादन बढ़ा है प्रबन्ध कम हुआ है; और

(ग) यदि उत्पादन में कमी हुई है, तो इसे बढ़ाने के लिये क्या उपाय किये गये हैं ?

उद्योग मंत्री (श्री मनुभाई शाह) (क) एक विवरण सभा पटल पर रखा जाता है। [देखिये परिशिष्ट ३, अनुसूचक संख्या २२]

(ख) उत्पादन बढ़ गया है।

(ग) प्रश्न ही नहीं उठता।

Minimum Wages for Agricultural Labour

1450. Shri Tangamani: Will the Minister of Labour and Employment be pleased to refer to the reply given to Starred Question No. 683 on the 26th February, 1959 and state:

(a) whether the remaining State Governments have fixed the minimum wages for Agricultural Labour under the Minimum Wages Act;

(b) if not, the names of the States which have not yet fixed wages; and

(c) the nature of reply, if any, received from those State Governments?

The Deputy Minister of Labour (Shri Abid Ali): (a) to (c). Only the Government of Madras have not yet notified the rates in agriculture; they have published draft proposals in this respect which is expected to be finalised and rates notified before the expiry of time limit (i.e., the 31st December 1959).

U.S. Trade Mission

1451. Shri Ram Krishan Gupta: Will the Minister of Commerce and Industry be pleased to state the nature of advice tendered by members of the Trade Mission which the U.S. Department of Commerce had sent to India for participating in the U.S. Small Industries Exhibition in Madras?

The Minister of Industry (Shri Manubhai Shah): The U.S. Trade Mis-

sion has come to organise their exhibits and has not been asked to submit any report to Government of India.

Manufacture of Refrigerators and Air-Conditioners

1452. Shri Chandak: Will the Minister of Commerce and Industry be pleased to lay a statement on the Table showing:

(a) (i) the components imported for manufacturing domestic refrigerators and room air conditioners;

(ii) foreign exchange (Dollars and Sterlings) allocated during the period from October 1958-March 1959 and April-October 1959 for the import of such components;

(iii) the percentage value of the imported components to those manufactured locally;

(b) what efforts are being made to produce all the components locally; and

(c) when hundred percent locally manufactured refrigerators and air-conditioners are expected?

The Minister of Industry (Shri Manubhai Shah): (a) (i) Components imported for the manufacture of domestic refrigerators and room air conditioners are sealed and open type compressor units, thermostats, switches, controls and some special hardware like latches and self-tapping screws.

(ii) The amount of foreign exchange released during the periods October 1958-March 1959 and April-September 1959 for the import of components of domestic refrigerators and room air-conditioners is given below:—

	Oct. 1958- March 1959	April 1959- Sept. 1959
	Foreign exchange actually utilised	Foreign exchange allocated
	Rs.	Rs.
Domestic Refrigerators	14 lakhs	15 lakhs
Room Air-conditioners	40 lakhs	42 lakhs

(iii) Percentage value of imported components in relation to ex-factory price in respect of domestic refrigerators and room air-conditioners is as under:—

Domestic Refrigerators 15% approximately.
Room Air-conditioners 21% approximately.

(b) Some schemes have already been licensed/approved under the Industries (Dev. & Reg) Act, 1951, for the manufacture of Sealed Compressor Units and Refrigeration Controls including Thermostats.

(c) It is expected that with the implementation of the schemes already licensed/approved, this industry will be largely independent of imports and by 1961 about 95 per cent of the components will be manufactured indigenously.

Disputes in Banking Industry

1453. { Shri Ram Krishan Gupta:
Shri F. C. Borooah:

Will the Minister of Labour and Employment be pleased to state:

(a) whether it is a fact that the Conference held by Government with the Banks and their employees on the 8th August, 1959 at New Delhi to resolve the disputes in the Banking Industry has been adjourned;

(b) if so, the reasons therefor; and

(c) when the talks will be resumed?

The Deputy Minister of Labour (Shri Abid Ali): (a) Yes.

(b) and (c) The Conference was of an exploratory nature. It considered whether a new tribunal should be appointed, or whether there was scope for settling outstanding points by mediation or arbitration. The representatives of employees expressed the view that there was scope for settlement without the appointment of a new tribunal and the representatives of the employers agreed to inform the Government of their views within a

fortnight. Further action will be taken after a reply is received from the employers.

Indira Market, Delhi

1454. Shri F. C. Borooah: Will the Minister of Rehabilitation and Minority Affairs be pleased to state:

(a) the exact price determined for two roomed flats constructed by Government in Indira Market, Subzimandi, Delhi in July, 1959; and

(b) how it compares with the price fixed for such flats constructed in 1956?

The Minister of Rehabilitation and Minority Affairs (Shri Mehr Chand Khanna): (a) and (b). The price of flats constructed in Indira Market, Subzimandi, Delhi, in July, 1959, as well as of flats constructed in 1956 is more than Rs. 10,000 each. The reserve price is kept confidential as its disclosure would have an adverse effect on our auctions. The difference between the reserve prices of flats constructed in 1956 and of those constructed in July, 1959, is nominal, being less than Rs. 100 in each case.

Import Licences for Photographic Goods

1455. Shri M. Khuda Bukhsh: Will the Minister of Commerce and Industry be pleased to state:

(a) the particulars of the business associates of the State Trading Corporation in respect of photographic goods falling under Serial Nos. 303 and 305 part IV of the Import Trade Control schedule;

(b) the amount of licences made over to them by the State Trading Corporation individually, currency area-wise and licensing period-wise;

(c) their standing in the trade, individually;

(d) the criteria employed in their selection;

(e) whether any Chamber of Commerce was consulted in the matter of their selection; and